

and give early clearance to set up a cement plant at the proposed site at Jeypur in Orissa.

[English]

- (vi) Need to treat revenue village as 'defined area' instead of Taluk/Block for crop insurance and to include cotton, tobacco, sugarcane and chillies also in the crop insurance scheme

SHRI V. SOBHANADREESWARA RAO (Vijayawada) : The comprehensive crop insurance scheme introduced from Kharif 1985 in several States could not really come to the rescue of the farmers who lost their crops. The scheme envisages "Define Area" in each State in which the scheme operates. District, Taluk/Tehsil, Block or other small contiguous areas will be indicated by the Union Ministry of Agriculture in consultation with the State Government concerned. This "Defined Area" is responsible for the farmers not getting insurance. When the damage is confined to some lands in a village or entire lands in a village when the average yield in the Defined Area is not affected much, the affected farmers in the affected village cannot get the insurance. So if the intention of the Government is really to help the affected farmers, it should treat revenue village as Defined Area instead of Taluk/Block. Present scheme covers rice, wheat, millet crops, oilseeds, and pulse crops only. The scheme should cover cotton, tobacco, sugar cane, chillies, etc., crops also.

- (vii) Need to supply Alcohol (Rectified Spirit) to West Bengal for manufacture of Homoeopathic medicines

SHRI SOMNATH CHATTERJEE (Bolpur) : Manufacture of Homoeopathic medicine in West Bengal is facing serious crisis due to irregular as well as non-supply of alcohol (Rectified spirit) for the last few years. Manufacture of Homoeopathic medicine is solely dependent on availability of Alcohol. West Bengal is a pioneer in the field of Homoeopathic treatment and industry and employs a large number of workers and employees in the different undertakings and establishments. More than one lakh people are directly and indirectly engaged in

the industry, including doctors, employees, workers and suppliers. It is essential that the Government of India should assure regular and adequate supply of alcohol for the Homoeopathic industry. Otherwise, a large number of establishments will be forced to close down rendering jobless not only a large number of workers, employees, doctors, etc. but would also seriously hamper treatment by Homoeopathic Doctors. Hahnemann Laboratory Employees' and Workers' Union and Economic Homoeo Pharmacy Employees' Union have already sent telegrams to the Minister for Petroleum and I request the Hon. Minister to take immediate action for supply of alcohol vitally necessary for preparation of Homoeopathic medicines.

[Translation]

- (viii) Need to issue a commemorative stamp in memory of Shri Ram Prasad Bismil

SHRI KAMMODILAL JATAV (Morena) : Mr. Deputy Speaker, Sir, Shri Ram Prasad Bismil, who was a freedom fighter, belonged to Morena district. His father was in the Police Service at Shahjahanpur, Uttar Pradesh. Shri Ram Prasad Bismil fought bravely against the British rule. He was arrested in the Kakori case and, thereafter, he was hanged. The Government of India have not so far honoured such a great freedom fighter. The Government should issue a commemorative stamp in the memory of this great freedom fighter.

12.25 hrs.

DEMANDS FOR GRANTS (GENERAL)  
1986-87—Contd.

- (i) Ministry of Information and Broadcasting—Contd.

[English]

MR. DEPUTY SPEAKER : Now we shall take up item number 15—further discussion and voting on the Demands for Grants under the control of the Ministry of Information and Broadcasting. Hon. Minister, you can start now.